NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 409/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: M/s. Sunteck Real Estates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Herealt Eller Admit by Malter-

COMMON ORDER CSP 409/230-232/NCLT/MB/MAH/2017 CSP 410/230-232/NCLT/MB/MAH/2017 CSP 411/230-232/NCLT/MB/MAH/2017

- 1. In all these Petitions, the Petitioner is to file the reply. Seeking time.
- Listed for hearing on **02.02.2018**.

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 15.12.2017

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Sd/-M.K. SHRAWAT Member (Judicial)